

16

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

C.P.46 of 1999

in

OA. No.71 of 1997

Between:

Dated:11.6.99

A.S.Murthy

.. Applicant

And

1. Mr.Eknath,
The Divisional Commercial Manager,
South Central Railway.
2. Mr.M.E.Sekharam,
The Sr.Divisional Commercial Manager,
South Central Railway,
Vijaywada.

.. Respondents

Counsel for the Applicant : Mr.K.S.Murthy

Counsel for the Respondents : Mr.V.Bhimanna

CORAM:

THE HON'BLE MR.R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR.B.S.JAI PARAMESWAR : MEMBER (J)

* * *

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Sri Phalguna Rao for K.S.Murthy for the applicant.
Sri Bhimanna for the respondents. C.P. is not pressed, C.P. is closed.

[Signature]
Section Officer

Srr